

ORDER

As per direction given by the Hon'ble High Court vide letter no.480 spl Gaz II(14) dated 29.03.2019, to identify the oldest cases in the District Headquarter and Sub-Divisions as the case may be and then distribute the same in all Courts, so that oldest cases be taken up in the Action Plan 2019-2020. In order to equally distribute the same to all the courts and in the interest of work and administration, the following cases are withdrawn and transferred to the courts mentioned against their names, for taking the same in Action Plan of 2019-2020 and disposal in accordance with law:-

S.No.	Name of the court from whom the cases are withdrawn	Name of the court to whom the cases are transferred	Number of cases
1.	Sh. Ravi Kumar Sondhi, District and Sessions Judge, GGM	Dr. Yashika, ADJ, GGM	Custody Cases as per Annex. A-1 Sr. No.1 to 21 Total= 21 Cases
		Sh. S.K. Duggal, ADJ, GGM	Civil Appeal Cases as per Annex. A-2 Sr. No. 1(2 & 3 connected) 4,5 Total= 5 Cases
		Sh. A.K, Mehta, ADJ, GGM	CRA Cases as per Annex. A-3 Sr. No.1 to 10 Total= 10 Cases
		Sh. Sudhir Parmar, ADJ, GGM	MACP Cases as per Annex. A-4 Sr. No.1 to 4 Total= 4 Cases
2.	Sh. A.K. Bishnoi, ADJ, GGM	Dr. Yashika, ADJ, GGM	Arbitration Cases as per Annex. B-1 Sr. No. 1 to 8 Total= 8 cases
			Succession Cases as per Annex. B-2 Sr. No. 1 to 3 Total =3 cases
		Sh. A.K, Mehta, ADJ, GGM	Civil Appeal Cases as per Annex. B-3 Sr. No. 4,5,6,19,20,23,24,25 Total= 8Cases
		Sh. Sudhir Parmar, ADJ, GGM	CMA Cases as per Annex. B-4 Sr. No. 2 & 3 Total =2 cases
		Civil Appeal Cases as per Annex. B-3 Sr.No.2,9,10,16,17,18,21,26,28,30,60,62,64,66,68,70,72,74,76, and 78 Total= 20 cases	
		Sh. S.K. Duggal, ADJ, GGM	Arbitration Cases Cases as per Annex. B-1 Sr. No. 9 Total=1 Cases

		Sh. Prashant Rana ADJ,GGM	<p>Civil Appeal Cases Cases as per Annex. B-3 Sr. No. 75 Total=1 Case</p> <p>Session Cases Cases as per Annex. B-5 Sr. No. 18 Total= 1 Case</p> <p>CMA Cases Cases as per Annex. B-4 Sr. No. 1 Total =1 cases</p>
3.	Sh. Vijay James, ADJ,GGM	<p>Sh. Sudhir Parmar, ADJ, GGM</p> <p>Dr. Yashika,ADJ,GGM</p> <p>Ms. Suruchi Atreja Singh, ADJ, GGM</p> <p>Sh. S.K. Duggal, ADJ, GGM</p> <p>Sh. Sudhir Parmar, ADJ, GGM</p>	<p>Custody Cases as per Annex. C- 1 Sr. No. 1 to 11 Total= 11 Cases</p> <p>Session Cases(302IPC) as per Annex. C-2 Sr. No. 1 Total= 1 Case</p> <p>Session Cases(other IPC)as per Annex. C-3 Sr. No. 1 To 6 Total= 6 Cases</p> <p>Civil Appeal Cases as per Annex. C-4 Sr.No. 2,4,6,8,10 & 12 to 35 Total = 29 Cases</p> <p>CRR Cases as per Annex. C-5 Sr. 1,2 Total = 2 cases</p> <p>CRA(ACT) Cases as per Annex. C-6 Sr. No. 1 to 9 Total= 9 cases</p> <p>CRA(IPC) Cases as per Annex. C-7 Sr. No. 2 Total = 1 Cases</p> <p>Civil Appeal Cases as per Annex. C-4 Sr.No. 1,3,5,7,9,11 Total Cases=6</p> <p>CMA Cases as per Annex. C-8 Sr.No. 1 to 4 Total =4 Cases</p> <p>Civil Appeal Cases as per Annex. C-4 Sr.No. 36 Total Cases=1</p> <p>MACP Cases as per Annex. C-9 Sr. No. 1 to 9 Total= 9 Cases</p>

4.	Sh. S.K. Sharma, ADJ, GGM	Ms. Suruchi Atreja Singh, ADJ, GGM Sh. A.K. Mehta, ADJ, GGM	CRR Cases as per Annex. D-1 Sr. No. 1 & 3 Total= 2 Cases CRR Cases as per Annex. D-1 Sr. No. 6 & 7 Total=2 Cases
5.	Ms. Bhawan Jain, ADJ, GGM	Dr. Yashika, ADJ, GGM Sh. S.K. Duggal, ADJ, GGM Sh. Prashant Rana, ADJ, GGM Sh. A.K, Mehta, ADJ, GGM Sh. Sudhir Parmar, ADJ, GGM	Custody Cases as per Annex. E-1 Sr.1,2,3(connected4,5,6),7,8,9(connect ed10,11,12), 13 Total=13 Cases NDPS Cases as per Annex. E-2 Sr. No. 1,2,3 Total=3 case CRA Cases as per Annex. E-3 Sr.No. 3,5,7,9,11,13,15,17,19 Total=9 Cases CMA Cases as per Annex. E-4 Sr. No. 1 to 5 Total=5 Cases Custody Cases as per Annex. E-1 Sr.No.15,17,19, 21(connect ed 22),24 Total= 6 Cases Arbitration Cases as per Annex. E-5 Sr. no.1 Total= 1 Cases Session Cases as per Annex. E-6 Sr. No. 3,4 Total=2 Cases Electricity Act Cases as per Annex. E-7 Sr.No 1 to 5 Total =5 Cases CRM Cases as per Annex. E-8 Sr. no. 1 to 3 Total=3 Cases Session Cases as per Annex. E-6 Sr. No. 2 Total=1 Case Civil Appeal Cases as per Annex. E-9 Sr.No.4,6,16,18,21 Total=5 Cases Custody Cases as per Annex. E-1 Sr.no.14,16,18,20,23 Total= 5 Cases CRR Cases as per Annex. E-10 Sr. No. 1 to 4 Total= 4 Cases Civil Appeal Cases as per Annex. E-9 Sr.no.11,12,13,15,20, 25,31,35,40 Total= 9 Cases

	Ms. Suruchi Atreja Singh, ADJ, GGM	MACP Cases as per Annex. E-11 Sr. No. 1 to 7 Total=7 Cases Civil Appeal Cases as per Annex. E-9 Sr.No.2,3,5,7,8,9,10,14 Total=8 CRA CASES as per Annex. E-3 Sr.No.1. Total =1 Case
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The Presiding Officers of the concerned courts are accordingly directed to comply the above transfer orders by 20.04.2019 and also directed to prepare the fresh list of their fixed number of Action Plan targeted cases as per performa attached and sent two sets of the same to this office within 3 days.

The Presiding Officers are also directed to dispose of the aforesaid targeted cases within the stipulated period as directed by Hon'ble High Court as per the detailed guidelines and directions as conveyed vide aforesaid letter dated 29.03.2019 of the Hon'ble High Court as circulated to all the Judicial Officers.

The Statistical Assistant shall ensure that the status of the targeted cases in updated by 5th every month. However, it is made clear that the targeted cases under Action Plan 2019-2020 will not be changed or extended without the prior permission of the undersigned and without passing a appropriate order by the concerned courts as per guidelines of the Hon'ble High Court

All concerned be informed accordingly

Dated- 19.04.2019



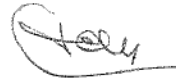
(Ravi Kumar Sondhi)
District & Sessions Judge
Gurugram

Endst No. 3434 /J.3 Dated 19/4/19

Copy forwarded the followings for information and necessary compliance:-

1. All the concerned Judicial Officers posted at Gurugram.
2. The District Attorney , Gurugram.
3. The Presidents Bar Associations, Gurugram/Sohna/Pataudi.
4. Statistical Assistant of this office.
5. System Officer/System Assistant

Be uploaded on the website of this office



(Ravi Kumar Sondhi)
District & Sessions Judge
Gurugram